OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT KARKARDOOMA COURTS, DELHI

ORDER

In partial modifications to earlier order, the following Committees of all the District i.e. East / Shahdara / North-East District are hereby constituted/ reconstituted with immediate effect.

L. NO	NAME OF COMMITTEES	NAME OF JUDICIAL OFFICERS
aner ut	BUILDING MAINTENANCE COMMITTEE	Sh. Gajender Singh Nagar, Special Judge (NDPS), Shahdara/Chairperson Sh. Shirish Aggarwal, District Judge-03, East/Member Administrative Civil Judge, East, Member Secretary Administrative Civil Judge, Shahdara, Member Administrative Civil Judge North-East, Member
2.	SECURITY COMMITTEE	1. Sh. Gajender Singh Nagar, Special Judge (NDPS), Shahdara/Chairperson 2. The DCP, Shahdara, Member 3. The DCP (Security), Member 4. Administrative Civil Judge, East, Member Secretary 5 Administrative Civil Judge, Shahdara, Member 6 Administrative Civil Judge, North-East, Member 7. Incharge, Police Post, KKD Courts, Delhi, Member
3.	CHAMBER ALLOTMENT COMMITTEE	1. The Principal District & Sessions Judge, East, Chairperson 2. The Principal District & Sessions Judge, Shahdara. Member 3. The Principal District & Sessions Judge, North-East, Member 4. Administrative Civil Judge, East, Member Secretary 5. Administrative Civil Judge, Shahdara, Member 6. Administrative Civil Judge, North-East, Member 7. The President, Shahdara Bar Association, Member 8. The Hony. Secretary, Shahdara Bar Association, Member
4.	GRIEVANCE REDRESSAL COMMITTEE FOR ADVOCATES	Ld. Principal District & Sessions Judge, East, Chairperson Ld. Principal District & Sessions Judge, Shahdara, Member Ld. Principal District & Sessions Judge, North-East Member Sh. Praveen Singh, ASJ-03, North-East, Member The President, Shahdara Bar Association, Member The Hony. Secretary, Shahdara Bar Association, Member
5	LIBRARY COMMITTEE	1. Sh. Manish Khurana, Judge Family Court East, Chairperson 2. Ms. Sanghmitra, JFMC-01, Shahdara, Member 3. Ms. Manu Vedwan, ASJ-02/NDPS
 (DISASTER MANAGEMENT 6. COMITTEE	 Sh. Shirish Aggarwal, DJ-03,East, Chairperson Administrative Civil Judge, East, Member Secretar Administrative Civil Judge, Shahdara, Member Administrative Civil Judge, North-East, Member
	7. CONDEMNATION BOARD	1. Sh. Somitra Kumar, DJ-06, East, Chairperson 2. Administrative Civil Judge, East, Member Secretar 3. Administrative Civil Judge, Shahdara, Member 4. Administrative Civil Judge, North-East, Member

1/12/92

			at the bullet OR Chahdara
8.	SC	MMITTEE FOR PREPARING HEME TO PROVIDE/IDENTIFY E SPECIAL COURT ROOM FOR SABLED ACCUSED PERSONS	1. Sh. Mohd.Ehtesham, District Judge-03,Shahdara, Chairperson 2. Sh. Gajender Singh Nagar, Special Judge (NDPS),ShahdaraMember 3. Administrative Civil Judge, East, Member Secretary 4. Administrative Civil Judge, Shahdara, Member 5. Administrative Civil Judge, North-East, Member
9.	RE MA		The President, RWA, Judges Residential Complex, Karkardooma/Chalperson. The Secretary, RWA, Judges Residential Complex, Karkardooma/Member. Administrative Civil Judge, East/Member.
10.	EV	IVIRONMENT & HORTICULTURE DMMITTEE	Ms. Mayuri Singh, PO (MACT), East, Chairperson Administrative Civil Judge, East, Member Secretary Administrative Civil Judge, Shahdara, Member Administrative Civil Judge, North-East, Member
11.	LC	OCK-UP COMMITTEE	Sh. Babru Bhan,ASJ-04,North-East, Chairperson Chief Judicial Magistrate, East, Member Chief Judicial Magistrate, Shahdara, Member Chief Judicial Magistrate, North-East, Member Administrative Civil Judge, East, Member Secretary
12	. K	OMMITTEE DEALING WITH IOSK/SPACE & XTENSION/RENEWAL OF ICENSE/CANTEEN/DISPENSARY	Sh. Gajender Singh Nagar, Special Judge, (NDPS), Shahdara Chalrperson Administrative Civil Judge, East, Member Secretary Administrative Civil Judge, Shahdara, Member Administrative Civil Judge, North-East, Member
13	<u>-</u>	OMPUTER COMMITTEE	1. Ms. Vidhi Gupta Anand,ASJ(FTSC-RC)East Chairperson 2.Sh. Pritu Raj, JMFC-01,East District Member 3. Sh. Anmol Nohria,JMFC-02, North East,Member
1	.4.	CRECHE COMMITTEE	Ms. Mayuri Singh, PO(MACT) East, Chairperson Ms. Deeksha Rao, JMFC-04, East, Member Administrative Civil Judge, East, Member Secretary
	15.	COMMITTEE DEALING WITH THE MATTER PERTAINING TO E-TENDERING FOR OUTSOURCING OF PRIVATE SECURITY GUARDS AND SANITATION HOUSEKEEPING WORK/OTHER WORK	1. Sh. Jitendra Pratap Singh, ASJ, (SC-RC)-02, East/ Chairperson 2. Administrative Civil Judge, East, Member Secretary 3. Administrative Civil Judge, Shahdara, Member
	+	STUDY CIRCLE	1. Secretary, DLSA, East 2. Secretary, DLSA, North-East 3. Secretary, DLSA, Shahdara
	17.	COMMITTEE TO DEAL WITH THE MATTERS PERTAINING TO COURT AUCTIONEER AND OATH COMMISSIONER COMMITTEE	District, Member
*******	18.	LADIES BAR ROOM-CUM- ALLOCATION OF LOCKERS OF NEWLY RENOVATED LADIES BAR ROOM, KKD	5 Ms Shweta Gupta, Advocate, Melinder
<u>-</u>	19.	SUB-COMMITTEE TO CHAMBER ALLOTMENT COMMITTEE	Sh. Gajender Singh Nagar, Special Judge, NDPS, Shahdara Chairperson Sh. Vikas Garg, DJ-05, East, Member Senior Civil Judge, East, Member Senior Civil Judge, Shahdara, Member Senior Civil Judge, North-East, Member
1	20.	DE-STRESS ROOM MAINTENAN COMMITTEE	The President, RWA, Judges Residential Complex, Yorkardnama/Chaiperson. Yorkardnama/Chaiperson.

Dui 2/8/25

The Principal District & Sessions Judge, 2. The Principal District & Sessions Judge, North East/Co-Chairperson. 3. The Principal District & Sessions Judge, Shahdara/Co-Chairperson. snanoara/Co-Chairperson.
4. The Senior Civil Judge, East/Member.
5. The Senior Civil Judge, North East/Member.
6. The Senior Civil Judge, Shahdara/Member. 7. The Chief Judicial Magistrate, East/Member. 8. The Chief Judicial Magistrate, North East/Member.
9. The Chief Judicial Magistrate, Shahdara/Member.
10. The Administrative Civil Judge, East/Member BENCH AND BAR COMMITTEE FOR KARKARDOOMA COURTS, DELHI 11. The Administrative Civil Judge, North East/Member. 12. The Administrative Civil Judge, Shahdara/Member. 13. The President, Shahdara Bar Association, KKD. 14. The Secretary, Shahdara Bar Association, KKD. Note: incharge, Administration Branch, East will assist the Committee and will keep the record.

However, any correspondence with the Hon'ble High Court of Delhi, New Delhi & Ld. Principal District & Sessions Judge (Hqs) shall be done only through the undersigned.

> (Sanjeev Jain) Principal District & Sessions Judge East District Karkardooma Courts Delhi:

1427B-14328 /Judl./East/KKD/2025/Delhi Date: 1 2 AUG 2025

Copy forwarded for information and necessary action:

I ne Registrar General, Hon ble High Court, New Delhi
The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi
The Principal District & Sessions Judge Shahdara/North-East, Karkardooma Courts, Delhi
The Concerned Judcial Officers, Karkardooma Courts, Delhi
The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
Branch Incharge, R&I Branch, East District for circulation.

For uploading on LAYERS. P.S to the undersigned.

P.s. to the PD&SJ. North East P.S. to the PD&SJ. Shahdara Dist. 10

Principal District & Sessions Judge

East District Karkardooma Courts Delhi: